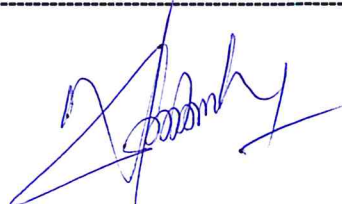


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|-------------|--------------------|---|
| CP 95/16 | TP 55/17 | For hearing | 433(e)/ 433(f) | Oriental Bank of Commerce Vs Falcon Tyres Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|--|
| 1. | M. MOHAMMED IBRAHIM 9845705248 | Rehbari |  |

ORDER

No representation for Petitioner. Since IRP was appointed for Respondent/Corporate Debtor/Falcon Tyres Ltd., and order of moratorium was passed. This Tribunal cannot proceed further in the matter. List it on 03/01/2018.


Member (T)


Member (J)